

ITEM NO.2

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).1855/2024

ARUN KUMAR SAXENA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

[ONLY IA No. 327960/2025 IS LISTED UNDER THIS ITEM]
IA No. 327960/2025 - EARLY HEARING APPLICATION

Date : 15-09-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Appellant(s) Mr. T. N. Singh, AOR

For Respondent(s) Ms. Sakshi Kakkar, AOR
Ms. Richa Sherma, Adv.

Mr. Siddharth, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No.327960/2025

No case to entertain the application for early hearing is
made out. The same is, accordingly, dismissed.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR